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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

29

+ W.P.(C) 3484/2019

GLOBAL ENERGY PRIVATE LIMITED Petitioner

Through: Mr.Abhishek Rastogi, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Monika Arora, CGSC with Mr. Balkrishan and Mr. Yogesh Panwar, Advocates.

Mr. Akshay Amritanshu and Mr. Ashutosh Jain, Advocates for R-2 & 3.

30

+ W.P.(C) 5042/2019

VISH WIND INFRASTRUKTURE LLP Petitioner

Through: Mr.Nikhil Jain, Advocate.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Akshay Amritanshu and Mr. Ashutosh Jain, Advocates for R-2 & 3.

31

+ W.P.(C) 7208/2019

VAAYU RENEWABLE ENERTY (GOODAVARI) PVT. LTD. THROUGH ITS AUTHORISED REPRESENTATIVE MR. ASHOK KUMAR JHA Petitioner

Through: Mr.Nikhil Jain, Advocate.



versus

UNION OF INDIA THROUGH SECRETARY & ORS.

..... Respondents

Through: Ms. Shiva Lakshmi, CGSC, Mr. Ritwik Sneha and Ms. Srishti Rawat, Advocates for UOI/R-1.
Mr. Harpreet Singh, Sr. Standing Counsel for Department with Ms. Suhasini Mathur, Advocate.

32

+ W.P.(C) 7209/2019

WIND WORLD WIND RESOURCES DEVELOPMENT PVT LTD.

..... Petitioner

Through: Mr. Nikhil Jain, Advocate.

versus

UNION OF INDIA THROUGH SECRETARY & ORS.

..... Respondents

Through: Mr. Harpreet Singh, Sr. Standing Counsel for Department with Ms. Suhasini Mathur, Advocate.

33

+ W.P.(C) 7210/2019

VAAYU INFRASTRUCTURE LLP, THROUGH ITS
AUTHORISED REPRESENTATIVE MR. ASHOK KUMAR JHA

..... Petitioner

Through: Mr. Nikhil Jain, Advocate.

versus

UNION OF INDIA THROUGH SECRETARY & ORS.

..... Respondents

Through: Mr. Harpreet Singh, Sr. Standing Counsel for Department with Ms. Suhasini Mathur, Advocate.



34

+ W.P.(C) 7211/2019

VAAYU (INDIA) POWER CORPORATION PVT. LTD THROUGH
ITS AUTHORISED REPRESENTATIVE MR. ASHOK KUMAR
JHA Petitioner

Through: Mr.Nikhil Jain, Advocate.

versus

UNION OF INDIA THROUGH SECRETARY & ORS.

..... Respondents

Through: Mr. Harpreet Singh, Sr. Standing
Counsel for Department with Ms.
Suhasini Mathur, Advocate.

35

+ W.P.(C) 7234/2019

VAAYU RENEWABLE ENERGY (TAPTI) PVT. LTD THROUGH
ITS AUTHORISED REPRESENTATIVE MR. ASHOK KUMAR
JHA Petitioner

Through: Mr.Nikhil Jain, Advocate.

versus

UNION OF INDIA THROUGH SECRETARY & ORS.

..... Respondents

Through: Mr. Harpreet Singh, Sr. Standing
Counsel for Department with Ms.
Suhasini Mathur, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA



ORDER
05.08.2022

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Present matters have been received by way of transfer.

The parties are directed to complete the pleadings before the next date of hearing.

List on 4th November, 2022 before Joint Registrar for completion of pleadings.

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

AUGUST 05, 2022/msh